

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2934

ANSWERED ON:30.03.2012

MEDICAL EDUCATION AND RESEARCH

Premajibhai Dr. Solanki Kiritbhai;Reddy Shri Anantha Venkatarami

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the steps taken so far by the Government to bring in reforms in the regulatory framework of medical education and research in the country;
- (b) whether the Government proposes to set up National Council for Human Resource in Health (NCHRH);
- (c) if so, the details thereof alongwith the present status of the proposal; and
- (d) the manner in which implementation of the proposal is likely to help in improving the quality and standards of medical education and research in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) The Central Government, in consultation with the Medical Council of India (MCI), keeps reviewing the regulations framed under IMC Act, 1956 and notifying need based amendments in furtherance of the Government's efforts to bring reforms in the field of medical education.

Apart from this, the Central Government has constituted a Board of Governors superseding the MCI through the Indian Medical Council (Amendment) Act, 2010 on 15th May 2010 inter alia empowering the Board to grant permission for establishment medical colleges, opening higher course of study etc. without the prior approval of the Central Government.

(b)to(d) Yes. It is proposed to set up the National Commission for Human Resources for Health (NCHRH) under the Ministry of Health & Family Welfare as an overarching regulatory body for medical education and allied health sciences with a dual purpose of reforming the current regulatory framework and enhancing the supply of skilled manpower in the health sector.

The proposed NCHRH would also constitute a National Board for Health Education (NBHE) and a National Evaluation and Assessment Committee (NEAC) with a mandate to prescribe minimum standards for health education and developing and maintaining system of accreditation of health educational institutes respectively. Apart from this, National Councils for medical and other allied health professionals have also been proposed to be set up under NCHRH for regulation of the profession.

The NCHRH Bill has been introduced in the Rajya Sabha on 22nd December 2011, which has referred the Bill to the Department-related Parliamentary Standing Committee on Health & Family Welfare.